

[*English*]**Pharmacists posts**

4070. SHRI AMAR ROYPRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to reply given to Unstarred Question No. 4363 on April 11, 1990 and state:

(a) whether a final decision has been taken to upgrade 223 posts of Pharmacists to Head Pharmacists in C.G.H.S. :

(b) if so, the details thereof : and

(c) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

(c) The matter is still under consideration of the Government .

[*Translation*]**J.K. Cancer Institute**

4071. SHRI DEVI BUX SINGH :
DR. RAMESH CHAND
TOMAR :
SHRI BALRAJ PASSI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Uttar Pradesh has requested the Union Government to upgrade the J.K. Cancer Institute, Kanpur to give it the status of Regional Cancer Institute.

(b) if so, the details thereof; and

(c) the time by which the Government propose to take a decision?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) to (c). Government of Uttar Pradesh submitted a proposal for upgradation of J.K. Cancer Institute Kanpur into a Regional Cancer Centre and providing financial assistance for the purpose. The matter is under consideration along with the similar requests of other institution of the State.

[*English*]**Hypnosis for Deaf and Dumb**

4072. SHRI RAMDEW RAM: will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Deaf and Dumb can be cured by hypnosis and accupressure:

(b) if so, the details thereof; and

(c) the steps taken by the Government to popularise this treatment?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) there is no scientific evidence to prove that deafness and dumbness can be treated by hypnosis and accupressure.

(b) and (c). Do not arise.

Oil Exploratiom from Cauvery Basin

4073. SHRI K.T. VANDAYAR: will the Minister of PETROLEUM AND NATURAL

GAS be pleased to state:

(a) whether the Government propose to reconsider the supply of natural gas from Cauvery Basin to the State owned Transport Corporation for the innovative fuel energy system;

(b) if so, the details thereof; and

(c) the results obtained uptill now from the CauveryBasin Oil Exploration?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). There is an allocation of 500 CMD for the Cholan Roadways Corporation. Supplies are being made against this allocation from Narimanam.

(c) The exploratory efforts in the Cauvery basin have so far established 18 hydrocarbon bearing prospects. As on 1.4.93 recoverable reserves of 20.51 MMT of oil and oil equivalent of gas have been established.

Police Training Centres

4074. SHRI BARE LAL JATAV:
SHRI ANAND AHIRWAR:
SHRI JANGBIR SINGH:
SHRIMATI SHEELA
GAUTAM:
SHRI MOHAN SINGH
(DEORIA):
SHRI MRUTYUNJAYA
NAYAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Police Training

Centres in Punjab functioning under the supervision of officers on deputation from central Security Forces;

(b) the number of recruits died in these training centres during the last one year;

(c) the number of Scheduled Castes among the dead recruits;

(d) whether the Union Government have received any report about these deaths; and

(e) if so the details thereof and the action taken against the guilty officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (e) As per the report received from the State Government of Punjab, there are two Police Training Centres in Punjab functioning under the supervision of officers on deputation from Central Security Forces, namely, the Commando Training Centre, Bahadurgarh functioning under Shri T.S. Goll, Suptd. of Police on deputatin from BSF and the PRTC, Jahan Khelan, functioning under Shri H.S. Gopaya on deputation from ITBP. Two recruits died in these training centres during the last one year. One recruit, Constable Jogibder Singh, died due to drowning in the river adjoining to the Training Centre. This was an accidental death. The other recruit, constable Harcharan Singh, died in the hospital due to illness. One recruit belonged to the Scheduled Caste community. An enquiry waws conducted into the death of costable Harcharan Singh. It was concluded that no instructional staff was responsible for any negligence since late recruit Constable Harcharan Singh died of illness in the hospital.